

(c) The target for 1989-90 is 500 lakhs of seedlings, which is expected to be achieved.

#### **Review of Classification of Offices**

3177. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) whether a review of the classification of offices into attached offices and subordinate offices was suggested by the 2nd and 3rd Pay Commission as well as by the Administrative Reforms Commission;

(b) if so, the action taken in this regard;

(c) the action taken to include Armed Forces Headquarters in Central Secretariat Services Scheme; and

(d) if no action has been taken the reasons therefor?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). Taking note of the main thrust of these recommendations, which was on integration into a single headquarters organisations, of the secretariat with non-secretariat organisations engaged primarily in planning, implementation and coordination of broadly similar functional areas, it was found on examination that such a complete integration would not be practicable. However, the main objective of the recommendations would still be achieved by the introduction of a single file system for both the secretariat and the non-secretariat organisations. It was found that such a system already prevailed in a large number of organisations. In June 1975, Government instructed every Ministry to consider the introduction of this system, wherever possible.

(c) and (d). At the time of the constitution of the Central Secretariat Services, the civilian officers and other members of the civilian

staff of the Armed Forces Headquarters did not join those services. Later it was decided to constitute separate appropriate service(s) for them. Accordingly, three services namely, the Armed Forces Headquarters Civil Service, Armed Forces Headquarters Clerical Service and Armed Forces Headquarters Stenographers Service were constituted. Subsequently, the merger of these services with the corresponding Central Secretariat Services was considered but found not practicable. As a result of the acceptance of the recommendations of the Fourth Central Pay Commission, there is no longer any disparity in terms of pay scales between the corresponding grades of these two categories of services.

#### **Common Script of Kannada and Telugu**

3178. SHRI C.P. MUDALAGIRI-YAPPA:  
SHRI V. KRISHNA RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether Bangalore University has prepared a common script 'vijayyalipi' of Kannada and Telugu languages;

(b) if so, the major changes made in the scripts to bring commonality;

(c) the amount spent so far for this purpose; and

(d) whether common script will help in understanding each other's language as the meaning of words are entirely different?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a)

to (d). Information is being collected and will be laid on the Table of the House.

#### **Free Education for Girls**

3179. SHRI C.P. MUDALAGIRI-YAPPA:  
SHRI V. KRISHNA RAO:  
SHRI KUSUMA KRISHNA MURTHY:

Will the PRIME MINISTER be pleased to state:

(a) whether some States including Bihar have made education free for girls upto post-graduate level and

(b) whether such proposal would be considered at the all-India level to encourage women's education in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Education for girls upto Class VIII is free in all States in Government and Local Body schools. At Secondary or Higher Secondary level, all the States except Meghalaya, Punjab and Union Territory of Delhi have made education free for girls. At college/University level, education for girls is free in Bihar, Gujarat, Jammu & Kashmir, Mizoram, Nagaland, Orissa, Rajasthan and Sikkim. In Madhya Pradesh and Tamil Nadu, it is partially free.

(b) Most educational institutions receive financial grants from their respective State Governments. Since making education free for girls involves additional financial burden on State Governments, such decision has to be taken by the concerned State Government.

#### **Software Development Through Tandem Alliance Programme**

3180. SHRIMATI BASAVA RAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) whether Tandem Computers Incorporated of the United States and Wipro Information and Technology Limited have planned to jointly promote software development business for the US Company in India through Tandem alliance programme; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). It is learnt from Wipro Information and Technology Limited about their plan with Tandem Computers Incorporated for development of Software. However, no formal proposal in this regard has been received in the Department of Electronics.

#### **Creation of Autonomous Bodies**

3181. SHRIMATI BASAVA RAJESWARI:  
SHRI PARAS RAM BHARDWAJ:

Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has decided to create various autonomous bodies to assist in the planning process;

(b) if so, the details thereof; and

(c) to what extent such autonomous bodies will be beneficial for the Planning